

BENCH-I

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

IA No.428/KB/2017
CP No.314/KB/2017

**Present: Hon'ble Member (J) Shri Vijai Pratap Singh
Hon'ble Member (J) Shri Jinan K.R**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 13th October 2017, 10.30 A.M

Name of the Company	Kishore Kr Sen -Vs- Diana Cinetone Pvt Ltd & Ors.		
Under Section	241		
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)	Appearing on behalf of	Signature with date

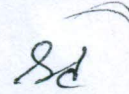
ORDER

None responded from either side.

List on 09/11/2017



(Jinan K.R.)
Member (J)



(Vijai Pratap Singh)
Member (J)